

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 129

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Order under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Pavan Godiawala.

ORDER

The learned counsel for the Petitioner seeks time to file clarificatory affidavit. Accordingly, the matter stands adjourned to 02.11.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)